

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3125
ANSWERED ON 06.08.2026**

STRENGTHENING ENERGY SECTOR IN UTTAR PRADESH

†3125. SHRI SANATAN PANDEY:

**Will the Minister of POWER
be pleased to state:**

(a) whether funds have been allocated under various Central Government schemes, such as Smart Grid Distribution System Strengthening, Sub-Station and Transmission Infrastructure, etc. for strengthening the energy sector in Uttar Pradesh, particularly in Ballia Parliamentary Constituency;

(b) the details of funds allocated and actually utilized for each district of Uttar Pradesh and particularly for Ballia district during the last three years, scheme-wise;

(c) the number of consumers, farmers, institutions and other beneficiaries who have received direct benefits under these schemes in Ballia Parliamentary Constituency; and

(d) whether the Government has prepared any new action plan to expedite completion of pending projects and further strengthen energy infrastructure and if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c): Government of India launched the Revamped Distribution Sector Scheme (RDSS) in July 2021 with the objective of improving the quality of power supply through a financially sustainable and operationally efficient distribution sector.

Under the scheme, financial assistance is being provided to the distribution utilities for loss reduction infrastructure works and smart metering works. For the State of Uttar Pradesh, based on proposal submitted by the State, projects worth Rs. 21,782 crore for loss reduction infrastructure and Rs. 18,956 crore for smart metering works have been sanctioned.

For Ballia Lok Sabha Constituency, projects worth Rs. 202.62 crore for loss reduction infrastructure and Rs. 176.56 crore for smart metering works have been sanctioned under RDSS.

The district-wise details of funds allocated for the State of Uttar Pradesh under RDSS are at Annexure.

As per the guidelines, the funds are released at the DISCOM level and therefore the district-wise utilisation is provided at the time of project closure. The works sanctioned under RDSS in the Ballia Parliamentary Constituency and their physical progress are as follows:

Component	Unit	Sanction	Achievement
A. Loss Reduction Works			
Replacement of bare conductors with AB Cable	km	1,176.26	1,176.26
Re-conductoring of 11 kV line (OH)	ckm	276.44	276.44
Re-conductoring of 33 kV line (OH)	ckm	47.98	47.98
B. Smart Metering Works			
Feeder meters	Nos.	179	179
Distribution Transformer (DT) meters	Nos.	16,056	5,863
Smart consumer meters	Nos.	2,59,644	1,23,193
C. Household Electrification			
Electricity connections to left-out un-electrified households	Nos.	517	266

Under the Green Energy Corridor (GEC) scheme, the intra-state transmission system in Uttar Pradesh is being strengthened to facilitate evacuation of power from renewable energy (RE)-rich areas. The transmission system under GEC-II is currently under implementation and envisages the development of 2,567 ckm of transmission lines along with 10,440 MVA of transformation capacity. As of June 2026, all 28 projects under GEC-II in Uttar Pradesh have been awarded.

Through above Schemes, all consumers, farmers, institutions, and other beneficiaries will get benefit from improved reliability and quality of power supply.

(d): Monitoring and review of works sanctioned under RDSS is being done by the Nodal Agencies, namely, PFC Ltd and REC Ltd on a regular basis. Further, an institutional mechanism at the State level i.e., Distribution Reforms Committee headed by Chief Secretary of the State concerned, and at the Central level i.e., Inter-Ministerial Monitoring Committee headed by Secretary (Power), has been put in place to review and monitor the implementation of the works sanctioned and expedite the completion of pending projects under the Scheme.

Additionally, through PRAGATI (Pro-Active Governance and Timely implementation), an IT based multipurpose and multi-modal interactive platform, review of important schemes/programmes, and projects of the Government of India as well as the projects flagged by State Governments for timely implementation, is undertaken. Stakeholders like Secretaries of Ministries/Departments of Govt. of India, and Chief Secretaries/Administrators of States/UTs are onboarded onto the PRAGATI portal to provide inputs on the implementation and progress of Projects, Programmes, Schemes, and Grievance Resolution, among other areas.

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3125 ANSWERED IN THE LOK SABHA ON 06.08.2026

District-wise details of the Project cost sanctioned and Central Budgetary Support in the State of Uttar Pradesh under RDSS

(Rs. in crore)

Sr. No.	District	Sanctioned Cost of Distribution Infrastructure Work (LR)	Sanctioned Central Grant for Distribution Infrastructure Work (LR)	Sanctioned Cost of Smart Metering Works (SM)	Sanctioned Central Grant for Smart Metering Works (SM)
1	Agra	198.65	119.19	294.75	44.21
2	Aligarh	410.10	246.06	288.23	43.23
3	Auraiya	145.83	87.50	138.70	20.80
4	Banda	196.66	118.00	201.36	30.20
5	Chitrakoot	129.48	77.69	112.29	16.84
6	Etah	231.84	139.10	154.83	23.22
7	Etawah	171.78	103.07	127.31	19.10
8	Farrukhabad	169.61	101.77	142.43	21.36
9	Firozabad	295.55	177.33	223.33	33.50
10	Hamirpur	107.93	64.76	135.08	20.26
11	Hathras	163.16	97.90	178.19	26.73
12	Jalaun	169.54	101.72	175.80	26.37
13	Jhansi	200.58	120.35	210.37	31.55
14	Kannauj	133.95	80.37	155.00	23.25
15	Kanpur Dehat	117.28	70.37	177.87	26.68
16	Kanpur Nagar	1444.81	866.89	503.78	75.57
17	Kashganj (Kashiram Nagar)	217.20	130.32	136.95	20.54
18	Lalitpur	119.48	71.69	103.26	15.49
19	Mahoba	96.80	58.08	97.83	14.68
20	Mainpuri	173.02	103.81	190.64	28.60
21	Mathura	326.08	195.65	243.50	36.53
22	Amethi	130.39	78.23	215.20	32.28
23	Ayodhya	174.52	104.71	215.21	32.28
24	Budaun	266.37	159.82	263.12	39.47
25	Bahraich	156.24	93.74	276.18	41.43
26	Barabanki	197.86	118.72	215.20	32.28
27	Bareilly	429.70	257.82	392.09	58.81
28	Shrawasti	75.72	45.43	123.77	18.57
29	Gonda	367.43	220.46	294.29	44.14
30	Hardoi	221.98	133.19	209.41	31.41
31	Lakhimpur Kheri	196.77	118.06	360.59	54.09
32	Lucknow	938.00	562.80	669.63	100.44
33	Raebareli	228.42	137.05	352.41	52.86

34	Pilibhit	199.03	119.42	202.70	30.41
35	Unnao	167.64	100.58	235.85	35.38
36	Ambedkar Nagar	158.42	95.05	215.20	32.28
37	Balrampur	130.42	78.25	137.07	20.56
38	Shahjahanpur	230.89	138.53	233.15	34.97
39	Sitapur	221.41	132.85	183.08	27.46
40	Sultanpur	158.85	95.31	215.20	32.28
41	Baghpat	98.96	59.38	197.78	29.67
42	Bijnor	341.00	204.60	509.03	76.36
43	Bulandshehar	362.56	217.54	465.98	69.90
44	G.B. Nagar	1503.75	902.25	249.51	37.43
45	Ghaziabad	236.45	141.87	645.62	96.84
46	Hapur	183.73	110.24	205.15	30.77
47	JP Nagar (Amroha)	131.27	78.76	256.36	38.45
48	Meerut	327.66	196.60	433.70	65.06
49	Moradabad	278.19	166.91	401.79	60.27
50	Muzzffanagar	269.37	161.62	406.76	61.01
51	Rampur	142.69	85.61	276.35	41.45
52	Saharanpur	448.68	269.21	475.51	71.33
53	Sambhal	487.74	292.64	216.90	32.54
54	Shamli	106.05	63.63	206.45	30.97
55	Prayagraj	806.94	484.16	309.89	46.48
56	Pratapgarh	355.37	213.22	296.68	44.50
57	Fatehpur	369.94	221.96	236.43	35.46
58	Kaushambi	237.05	142.23	133.51	20.03
59	Mirzapur	169.42	101.65	213.75	32.06
60	Sonbhadra	204.08	122.45	172.79	25.92
61	Varanasi	1927.93	1156.76	139.36	20.90
62	Chandauli	90.77	54.46	158.62	23.79
63	Ghazipur	209.74	125.84	277.28	41.59
64	Jaunpur	327.42	196.45	381.55	57.23
65	Azamgarh	171.61	102.96	380.99	57.15
66	Ballia	294.80	176.88	199.15	29.87
67	Mau	223.73	134.24	207.42	31.11
68	Gorakhpur	194.14	116.48	324.10	48.62
69	Deoria	160.31	96.19	245.29	36.79
70	Kushinagar	134.52	80.71	264.16	39.62
71	Maharajganj	74.96	44.98	261.19	39.18
72	Basti	96.70	58.02	250.39	37.56
73	Sant Kabir Nagar	39.90	23.94	152.24	22.84
74	Siddharthnagar	195.43	117.26	206.76	31.01
75	Sant Ravidas Nagar	131.93	79.16	126.19	18.93
